

**{PDJ Establishment, Deoghar, Jharkhand}**

**Sri Sachindra Birua**

**ADJ IV**

**Cause List Date: 12-04-2021**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Civil Misc. App. 10/2019 (Appearance)		Aaditya Kumar Keshri <b>Vs</b> Malti Devi	Pradeep Kr. Sinha

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1	Session Trial 82/2015 (EVIDENCE)		Manoj Kr. Gupta <b>Vs</b> Ramnarayan Yadav and others	
2	Session Trial 286/2018 (EVIDENCE)		State Through Mahadev Singh <b>Vs</b> Juggu Hembram	
3	Electricity Act Cases 153/2018 (Police Paper)		State through Baikunth Das <b>Vs</b> Naresh Verma	
4	Electricity Act Cases 511/2018 (Appearance)		State through Arun Tigga <b>Vs</b> Congrss Das	